ITEM NO.1 COURT NO.11 SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17144/2008

(From the judgement and order dated 21/03/2007 in SA No. 512/1995 of The HIGH COURT OF A.P AT HYDERABAD)

MOTHURU NARAYANA (D) THR.LRS.& ORS. Petitioner(s)

VERSUS

PAMIDIMUKKALA SATYANARAYANA Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief and office report))

Date: 25/03/2010 This Petition was called on for hearing today.

CORAM :
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Mr. SB Sanyal,Sr.Adv.
Mr. K. Maruthi Rao,Adv.
Ms. K. Radha,Adv.
Mrs. Anjani Aiyagari,Adv.

For Respondent(s) Mr. R. Santhana Krishanan,Adv.
Mr. Praveen Kumar Pandey,Adv.
Mr. C.S.N. Mohan Rao,Adv.

Mr. C. Balakrishna,Adv.

UPON hearing counsel the Court made the following
O R D E R

Counsel appearing for the respondent seeks for a short accommodation as he is filing his appearance today. At his request the matter is adjourned for Tuesday, the 30th March, 2010 and we make it clear that no further adjournment will be sought.

(Arvind) (Savita Sainani)
Sr. P.A. Court Master